

To be published in the Gazette of India Extraordinary Part-I, Section (I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice 23/2015-2020
Dated the 13th July, 2018

Subject: Amendments in the Appendix 3B of the Merchandise Exports from India Scheme (MEIS)

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B Table 2, last amended vide PN 13 dated 12.06.2018.

2. The following products are added in the MEIS Appendix 3B, Table 2 at the rate 10% for exports made with effect from 13.07.2018 to 12.01.2019

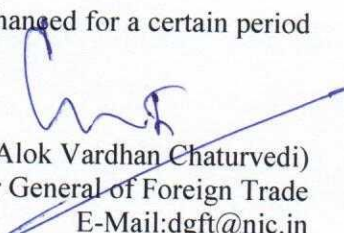
MEIS no.	SI	HS Code	Description
(1)		(2)	(3)
8022		0401 10 00	Of a fat content, by weight, not exceeding 1%
8023		0401 20 00	Of a fat content, by weight, exceeding 1% but not exceeding 6%
8024		0401 40 00	Of a fat content, by weight, exceeding 6% but not exceeding 10%
8025		0401 50 00	Of a fat content, by weight, exceeding 10%
8026		0402 10 10	Skimmed Milk
8027		0402 10 20	Milk food for babies
8028		0402 10 90	Other
8029		0402 21 00	Not containing added sugar or other sweetening matter
8030		0402 29 10	Whole milk
8031		0402 29 20	Milk for babies
8032		0402 29 90	Other
8033		0402 91 10	Condensed milk
8034		0402 91 90	Other
8035		0402 99 10	Whole Milk
8036		0402 99 20	Condensed Milk
8037		0402 99 90	Other
8038		0403 10 00	Yogurt
8039		0403 90 10	Butter milk
8040		0403 90 90	Other

8041	0404 10 10	Whey, concentrated, evaporated or condensed, liquid or semi-solid
8042	0404 10 20	Whey, dry, blocks and powdered
8043	0404 10 90	Other
8044	0404 90 00	Other
8045	0405 20 00	Dairy Spreads
8046	0405 90 10	Butter Oil
8047	0405 90 90	Other
8048	0406 10 00	Fresh (unripened or uncured) cheese, including whey cheese and curd
8049	0406 20 00	Grated or powdered cheese, of all kinds
8050	0406 40 00	Blue-veined cheese and other cheese containing veins produced by <i>Penicillium roqueforti</i>
8051	3501 10 00	Casein
8052	3501 90 00	Other

3. The rates for the following nine products/HS Codes in the Appendix 3B, Table 2 are enhanced as per the date and the rate mentioned in the table below:

MEIS SI no.	HS Code	Current rate in %	Enhanced Rate in %	Period for Enhanced rate as in Column (4)
(1)	(2)	(3)	(4)	(5)
164	0703 10 10	0	5	13.07.2018 to 12.01.2019
111	0405 10 00	7	10	13.07.2018 to 12.01.2019
112	0405 90 20	7	10	13.07.2018 to 12.01.2019
113	0406 30 00	7	10	13.07.2018 to 12.01.2019
114	0406 90 00	7	10	13.07.2018 to 12.01.2019
733	2304 00 10	7	10	13.07.2018 to 31.03.2019
734	230 400 20	7	10	13.07.2018 to 31.03.2019
735	2304 00 30	7	10	13.07.2018 to 31.03.2019
736	2304 00 90	7	10	13.07.2018 to 31.03.2019

Effect of this Public Notice: The MEIS benefit for certain items have been enhanced for a certain period and some new items have been included in the MEIS Schedule, Appendix 3B.


 (Alok Vardhan Chaturvedi)
 Director General of Foreign Trade
 E-Mail: dgft@nic.in

(Issued from File no. 01/61/180/34/AM19/PC-3)